

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 223 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2020

Name of the Company:

Narayan Steel
V/s
Sangani Infrastructure India Pvt Ltd

Section:

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned CA Mr. Hiten Parikh appeared for the Operational Creditor.

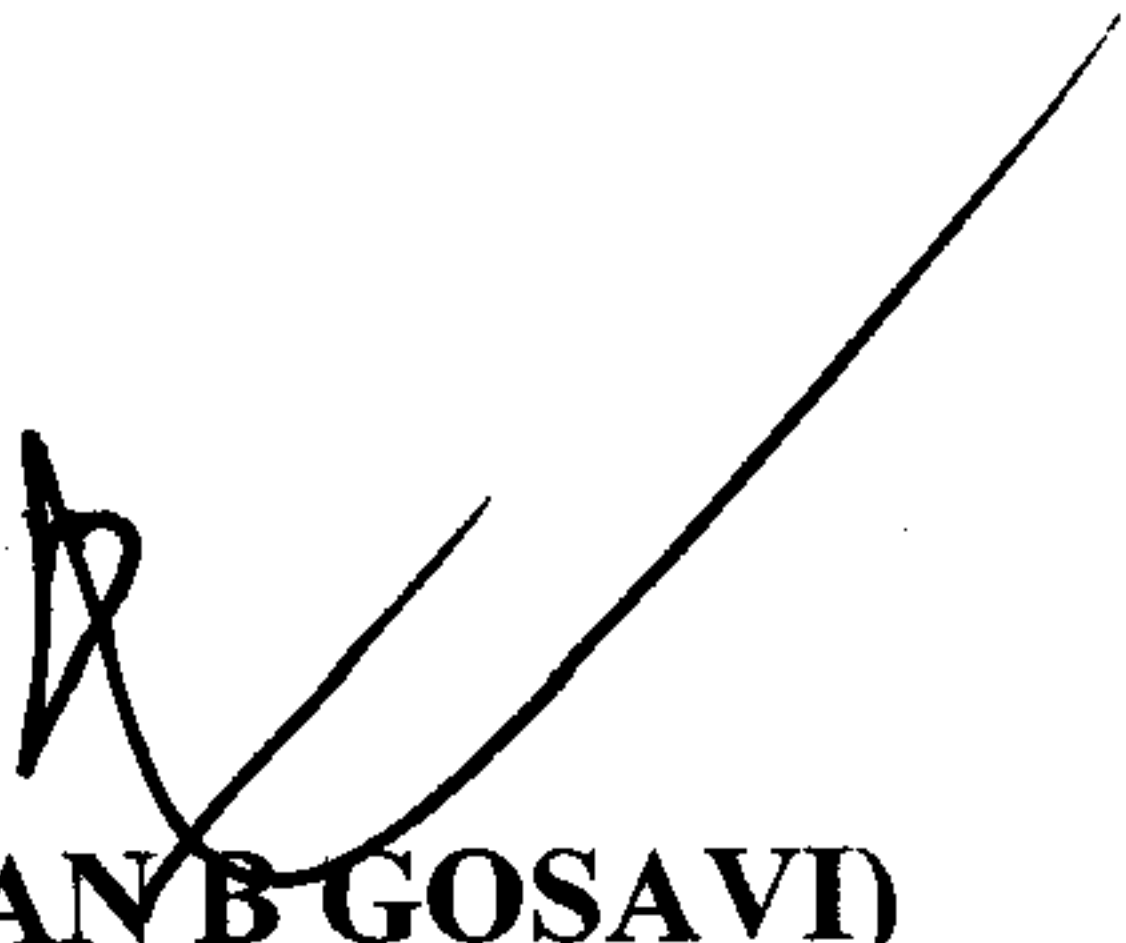
Issue notice to the Corporate Debtor.

We direct Operational Creditor to serve notice on Corporate Debtor by Speed
Post and e-mail and file affidavit within two weeks.

Matter to appear for further consideration on 11.08.2020


VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of June, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)